

### Pay Scales of Grade 'B' Officers

2736. SHRI SITARAM J. GAVALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether rule of fixation of pay of Group 'B' officers on promotion from Assistant scale to Senior scale, which used to be first notional fixation in Jr. scale and then through 'Concordance table' on Indian Railways, has been withdrawn;

(b) whether this system of fixation of pay was discussed by 4th Pay Commission;

(c) whether 3rd Pay Commission had recommended to continue the system and extend it to such all India services too,

(d) if so, the reasons for changing this rule in force since 1960,

(e) whether it is only Group 'B' officers whose pay benefit on promotion has been reduced after IV Pay Commission as compared to pay benefit they were getting before it

(f) whether Government have received representations against it.

(g) if so, whether Government propose to restore the old rule of pay fixation, and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir

(b) The Report of the Fourth Central Pay Commission does not contain any discussion on the Concordance Table. However, in paragraph 23.15 of its Report the Commission has recommended that FR 22 (C) should apply to all cases of promotion from one post of another.

(c) The Concordance Table was already applicable to the three All India Services and some of the Class I Central Services including certain Engineering Services. The 3rd Pay Commission had, however, recommended that this benefit should be made available in other Organised Class I services which had the characteristics of an established service.

(d) Fixation of pay under the Concordance Table has been done away with consequent to the Government's acceptance of the recommendations of the IV Central Pay Commission, for fixation of pay under FR 22(C) in all promotions from one post to another.

(e) Yes, Sir. However, there is no actual drop in emoluments on fixation of pay of Group 'B' Officers in Senior Scale under FR 22 (C)

(f) Yes, Sir

(g) No, Sir.

(h) In view of the Government's decision to accept the recommendation of the Fourth Pay Commission to apply FR 22 (C) for pay fixation in all cases of promotion from one post to another and since under FR 22 (C) pay has to be fixed straightaway in the scale of the post to which a person is promoted with reference to the pay drawn in the post from which he is promoted, the question of fixation of pay in any other manner does not arise.

### Introduction of Trains between Mathura-Kasganj and Hathras-Aligarh

2737. SHRI PURAN CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to (i) introduce a diesel-car service between

Mathura and Kasganj; (ii) provide additional train services between Hathras and Aligarh in view of heavy passenger traffic on this route and (iii) start LMP train from Hathras junction; and

(b) if so, when a decision on these proposals is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

**Waiting room/sitting arrangement at Hathras junction, Hathras road and Hathras City**

2738. SHRI PURAN CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Hathras railway station lack many of the essential facilities;

(b) if so, whether Government propose to provide additional covered platforms, waiting rooms etc; and

(c) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Hathras Junction, Hathras Road and Hathras City railway stations have been provided with cover over platforms, waiting accommodation, drinking water facilities etc., as per norms. The facilities provided are considered adequate for the level of traffic dealt with at these stations.

(c) Does not arise.

**Overbridges at Vidisha, Salamatpur, Obedullaganj and Budni Railway Stations**

2739. SHRI PRATAP BHANU SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of foot overbridges at Vidisha, Salamatpur, Obedullaganj and Budni railway stations have been approved for constructions during the current financial year;

(b) if so, the details thereof; and

(c) the time by which work is likely to be started on these projects?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Construction of foot over bridges at Salamatpur and Budni and extension of the foot overbridge at Vidisha have been sanctioned. Work for providing a foot over bridge at Obedullaganj is under the process of sanction. The works at Vidisha, Salamatpur, Budni and Obedullaganj will be undertaken during the current financial year.

**Loans advanced by Bank in Vidisha, Raisen and Sihore district of Madhya Pradesh**

2740. SHRI PRATAP BHANU SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans sanctioned and disbursed by the nationalised banks in Vidisha, Raisen and Sihore districts of Madhya Pradesh during the first six months of 1989; and

(b) the number of persons to whom loans have been advanced?